

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 580 of 2016

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

06/25.06.2020: Let this case go out of my list for being placed before another Bench after obtaining the permission from Hon'ble the Chief Justice.

Anu/

(ANANDA SEN, J.)